

Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety & Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi – 110002

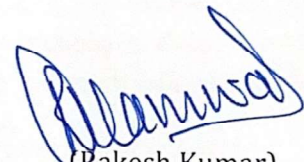
Dated the 10th October, 2024

Adopted and Confirmed Minutes of the Meeting

Subject: Adopted and Confirmed minutes of 43rd Meeting of CAC-reg

The draft minutes of the 43th meeting of Central Advisory Committee held on 15th March 2024 at Coimbatore, Tamil Nadu chaired by the CEO, FSSAI was adopted and confirmed in the 44th CAC meeting held on 22th August, 2024 at FDA Bhawan, New Delhi considering the comments/inputs received from the member.

The adopted and confirmed minutes of the 43rd meeting is enclosed herewith for information please.


(Rakesh Kumar)
Director (RCD)

Encl: As above

To:

- i. All CAC members;
- ii. Special invitees;
- iii. FSSAI officials.

Copy to:

PS to CEO, FSSAI

Minutes of the 43rd meeting of the Central Advisory Committee (CAC)

Date	15 th March, 2024	Time	9: 30 AM
Location/Venue	Coimbatore, Tamil Nadu	Meeting No.	43 rd

List of Attendees **Annexure 1**

Welcome

CEO, FSSAI welcomed all the Food Safety Commissioners and other State representatives to the meeting and expressed his gratitude towards Commissioner of Food Safety, Tamil Nadu for organising the CAC meeting at Coimbatore, Tamil Nadu.

He lauded the work done by various state governments towards achieving the target of '100 Healthy and Hygienic Food Streets', one of the key programmes focused by our Hon'ble Minister of Health and Family Welfare, Sh. Mansukh Mandaviya, and informed that 60 DPRs have already been received.

He stressed upon the ambitious task of training 25 lakh food handlers in the next 3 years and the plan of FSSAI to train 11 lakh food handlers in the canteens of Universities, Colleges and Hostels as there is a need for adequately training food handlers who work in the canteens for observing food safety and good hygienic practices.

He informed the committee that the state connect meetings in association with CII are being conducted regularly with representatives from various States/UTs and Food Business Operators (FBOs) based in those regions. The primary aim of these meetings is to identify and address the challenges experienced by these stakeholders, with the ultimate goal of promoting a culture of safe and nutritious food throughout the nation.

Key discussion points on Agenda Items placed in the meeting

Agenda Item	Key discussion points	Action required by:
1. Disclosure of interest by members	Members present at the meeting to complete their Specific Declaration of Interest and Declaration concerning Confidentiality.	CAC members
2. Confirmation of minutes of the 42nd Meeting of CAC	The minutes of the 42 nd meeting of CAC were confirmed and adopted by members of CAC with no comments and inputs.	
3. Action Taken Report on the decision taken in	The CAC members noted the action taken report on the decision taken in the 41 st meeting of CAC. It was pointed out that the action taken report has been received from 18 States/UTs . The remaining states/UTs who have not	States/UTs

<p>the 41st meeting of CAC</p>	<p>submitted the ATR were asked to submit the ATRs in a timely manner in the future.</p>	
<p>4. Review of performance of States/UTs on 03rd Quarterly Report of 2023-24</p>	<p>The committee discussed the forms of the 03rd Quarterly State Performance Report of FY 2023-24. The observations made and decisions taken are as follows: -</p> <p>States/UTs:</p> <ol style="list-style-type: none"> i. To fill the vacant posts of Designated Officer/Food Safety Officer (DO/FSO) by engaging the manpower through recruitment/contractual or deputation in States/UTs with the help of funds provided to states/UTs under MoU. ii. To avoid auto-generation of licenses and Registration by timely processing of applications. iii. All the representatives attending the CAC meetings on behalf of the CFS, to ensure that the deliberations held in the meeting must be conveyed to their CFS and timely action must be taken for each agenda discussed. iv. To ensure that the number of samples lifted are reported on FoSCoS portal accurately, as it is observed that the data reported on the FoSCoS Portal does not match with the number reported on FSSAI State portal. v. To take active participation in activities under Eat Right India initiative for building food safety awareness by taking up activities of certification of clusters, Eat Right Campus & Schools and Hygiene Rating. 	<p>States/UTs</p>
<p>5. MoU between FSSAI and States/UTs for Strengthening of Food Safety Ecosystem in the Country and Utilization Certificate status</p>	<p>States/UTs:</p> <ol style="list-style-type: none"> i. 03 states/UTs namely Bihar, Jharkhand and Puducherry, to submit the final UCs with the physical and financial progress report for 2021-2022 in stipulated format at the earliest. ii. To surrender the unspent balance (Non-CSS) under WP 2021-22 if any, lying with States/UTs iii. For the States/UTs with 90:10 and 60:40 (FSSAI: State/UT) fund share option w.r.t. overall budget of WP 2021-22 to confirm receipt of matching State share and submit documentary evidence such as 	<p>States/UTs</p>

	<p>sanction order, bank statement in support of such claim.</p> <p>iv. States/UTs to submit the provisional UCs as on 31.03.2023 with the physical and financial progress report for 2022-23 in stipulated format at the earliest.</p> <p>v. For the States/UTs with 90:10 and 60:40 (FSSAI: State/UT) fund share option w.r.t. to the overall budget of the Work Plan 2022-23, to confirm receipt of matching State share and submit documentary evidence in support of such claim</p> <p>vi. Since the Work Plan 2023-24 from Manipur, Jharkhand and Delhi are still under clarification stage, these States/UTs should submit fresh proposal of Work Plan 2024-25.</p> <p>vii. All States/UTs to submit their proposals for Work Plan 2024-25 at the earliest.</p>	
<p>6. Seeking Inputs on the proposed Revision of Licensing/Registration Fee.</p>	<p>CAC Members:</p> <p>Inputs/Suggestions or any objections were sought from CAC members on the proposed revision of license/registration fee.</p> <p>The suggestions as received, will be discussed in detail w.r.t the said agenda item in next meeting of CAC.</p>	CAC Members
<p>7. Improving the Compliance through (a) Lifting Surveillance Samples from ICDS/MDM,(b) Tracking Submission of Annual Returns and Penalties, thereof, (c) Targeting Quarterly Increase in Registration of Petty FBOs [especially Hawkers]</p>	<p>States/UTs:</p> <p>i. All states/UTs to inform and apprise their FSOs that the target to lift 03 ICDS/MDM samples per FSO per month is a part of the overall monthly surveillance target of 25 samples per FSO per month and not exclusive of it.</p> <p>ii. All states/UTs to upload the data of ICDS/MDM samples lifted on FoSCoS portal.</p> <p>iii. All states/UTs to instruct authorities to vigilantly monitor and take action against food business operators who failed to file Annual Returns or remit associated penalties for 2021-22 to 2022-23.</p> <p>iv. Inputs/suggestions were sought from States/UTs regarding issuance of Improvement Notices to the FBOs who have failed to file Annual Returns.</p> <p>v. States/UTs may conduct district level meetings with FBOs w.r.t various compliance issues.</p>	States/UTs

	<p>vi. Feedback was sought from States/UTs in regard to the changes made in the Annual Return Form for FY 2023-24.</p> <p>vii. All states/UTs to instruct authorities to utilize funds provided under MOU for organizing Special Camps to increase the registered Hawkers and Food Safety Mitra can be enrolled to increase the registration of Hawkers.</p>	
<p>8. Status of implementation of Surveillance Sampling Target and National Annual Surveillance Plan (NASP) for FY 2023-24</p>	<p>States/UTs:</p> <p>States/UTs to create their own Surveillance Plans and increase the number of samples lifted as per NASP.</p>	States/UTs
<p>9. Strengthening the Quality Control Mechanism of Fortified Rice, Fortified Rice Kernels [FRK] and Premix for FRK</p>	<p>States/UTs:</p> <p>i. States/UTs to submit the Status report of Surveillance Drive for Premix for FRK.</p> <p>ii. States/UTs to conduct meetings with concerned authorities and create awareness in public about benefits of fortified rice.</p>	States/UTs
<p>10. Social and Behavioural Change</p>	<p><u>1. 100 Healthy and Hygienic Food Streets</u></p> <p>States/UTs:</p> <p>Bihar, Manipur, Nagaland, A&N Islands and Lakshadweep to submit their proposals for Healthy and Hygienic Food Streets.</p> <p><u>2. Ayushman Bhav Samvad (Webinar on Food Safety)</u></p> <p>States/UTs:</p> <p>States/UTs may plan webinars in their States/UTs with Technical Panels and Experts.</p> <p><u>3. Awareness regarding Fortification</u></p> <p>States/UTs:</p> <p>i. States/UTs to utilize the funds granted under IEC component of the MoU to promote fortification and initiate dissemination of information to the public.</p>	States/UTs and SBCD, FSSAI

	<p>SBCD, FSSAI:</p> <p>To share the videos on fortification available in various regional languages with the respective States/UTs.</p>	
<p>11. Training and Capacity building</p>	<p>A Guidance Document for Training of Food Handlers in the Canteens of Universities, Colleges and Hostels was unveiled during the meeting to strengthen the food safety infrastructure.</p> <p>The changes made in the FoSTaC portal to ease the training were introduced during the meeting.</p> <p>States/UTs:</p> <ol style="list-style-type: none"> i. CFS of all States/UTs to ensure the training of Food Safety Supervisors and achieve their target as per the new formula for expected no. of FSS training i.e 1.0 x No. of Registrations + 1.0 x No. of Licenses. ii. States/UTs to send the nomination of their officers for Refresher Training programmes 	States/UTs
<p>12. Credible Food Testing and Effective Surveillance</p>	<p>States/UTs:</p> <ol style="list-style-type: none"> i. All the SFTLs to adhere to the timeline to get NABL accreditation under Integrated Assessment system i.e. 31st March, 2024. ii. States to send the UC in the hard copies for utilized grants under CSS by 31st March 2024. iii. State of Bihar to operationalize HEE iv. All SFTLs with FSSAI-NABL Integrated Assessment (I.A) are requested to enhance their I.A scope of accreditation. v. To complete the pending payments to the vendors for HEE and Microbiology lab on turnkey basis before 31st March 2024. vi. SFTLs to increase the utilization of Basic and High End Equipment and to ensure timely submission of monthly progress report. vii. SFTLs to increase the testing of safety parameters in analysis of samples. viii. SFTLs to take part in regular PT program conducted by NRL of APEDA i.e NRC-Grapes for inclusion in authorized list of laboratories for Organic testing. 	States/UTs

	<ul style="list-style-type: none"> ix. To utilize FSWs for all the 3 activities (i.e., Testing, Training and Awareness) efficiently and effectively specifically during festive seasons. x. To ensure regular upload of FSW activities (Testing, Training and Awareness) on the FSW web portal for all the FSW vehicles under their jurisdiction. xi. To share the data of name of the food analyst/public analysts, contact details, place of posting, reference of notification wherever applicable. xii. States to make their own surveillance plan according to region specific safety concerns and share the plan along with final report with FSSAI. 	
13. Sensitization of the State on the Eat Right Initiatives Scheme Audits	<p>States/UTs:</p> <p>States/UTs to sensitize their officials about the Rules and Regulations regarding the conditions to do the audits and issue the tenders to FSSAI approved audit agency to avoid any conflict of interest</p>	States/UTs
14. AMR National Action Plan-II	<p>FSSAI unveiled the authority's action plan on Anti-Microbial Resistance and creating awareness amongst farmers regarding the judicious use of antibiotics in livestock, aquaculture, poultry etc. as part of FSSAI's responsibilities under the AMR National Action Plan-II.</p> <p>Plans to carry out surveillance on anti-microbial susceptibility in food matrix to ensure consumers' safety were also discussed.</p>	-
Suggestion by CAC members other than CFS of States/UTs	<ul style="list-style-type: none"> i) The target of 25 surveillance samples per FSO per month to be lifted by FSOs in case of UTs may be decreased. ii) Provision may be made on FoSCoS for Designated Officers to view the address from where the sample has been lifted by the FSO. iii) Provision should be made for Designated Officers to upload the food analyst report instead of FSO uploading the report. 	
Concluding Remarks of CEO, FSSAI (Chairperson of CAC)	<p>In conclusion, the CEO, FSSAI emphasized towards achieving the target of 100 food streets to be developed as 'Healthy and Hygienic Food Streets'. The states were directed to prepare their surveillance plans and conduct regular meetings with state labs and their officials.</p> <p>He requested states/UTs to establish clean marketplaces and health clubs in both State and Central Government schools along with the development of app-based</p>	

models and literature in regional languages to encourage the younger generation was discussed.

States/UTs were encouraged to make efforts to create awareness about the importance and benefits of fortified rice. Regular sampling of the Fortified Rice Kernel (FRK) and its strict compliance as per the FSS (Fortification of Foods) Regulation, 2018 was also stressed upon.

Lastly, the meeting concluded with a vote of thanks to all the members of the States/UTs and other CAC members for their participation and valuable contribution to the decisions.



(G. Kamala Vardhana Rao)
Chief Executive Officer, FSSAI

Annexure I

List of Participants

Sh. G. Kamala Vardhana Rao, IAS, CEO, FSSAI- In Chair

Representatives of Ministries/ Departments: -

1. Sh. Satyendra Kumar, Director, Ministry of Environment, Forest and Climate Change
2. Dr. Devinder Dhingra, Principal Scientist, ICAR
3. Sh. Neeraj Arora, Deputy Director, M/o MSME
4. Sh. Pankaj Jha, Deputy Director, M/o MSME
5. Sh. Naresh Kumar Yadav, Technical Officer(DD), D/o Animal Husbandry & Dairying

Commissioners of Food Safety of States/UTs:

1. Sh. Thiru. R. Lalvena, Commissioner of Food Safety, Tamil Nadu
2. Sh. Hashmat Ali, Commissioner of Food Safety, Jammu & Kashmir
3. Dr. H.G. Koshia, Commissioner of Food Safety, Gujarat
4. Dr. Poma Tudu, Commissioner of Food Safety, Odisha
5. Smt. Jyoti Sardesai, Commissioner of Food Safety, Goa

Members from various fields (Other than CFS):

1. Ms. S. Saroja, Executive, Representative of Consumer Organization
2. Ms. Gunjan Jha, Representative of Agriculture
3. Dr. S.P Vasireddi, Chairman, Vimta Labs Ltd., Representative of Food laboratories
4. Sh. Manoj Pareek, Head R&D, HUL, Representative of Food Industry

Representatives from States/UTs:

1. Sh. D. K. Sharma, Joint Commissioner of Food Safety, Haryana
2. Sh. Jacob Thomas, Joint Commissioner of Food Safety, Kerala
3. Sh. Niraj Thapa, Joint Commissioner of Food Safety, Sikkim
4. Sh. Ulhas V. Ingawale, Joint Commissioner of Food Safety, Maharashtra
5. Dr. S. Rajen Singh, Joint Commissioner of Food Safety, Manipur
6. Sh. Hari Shankar Singh, Deputy Commissioner, Uttar Pradesh
7. Dr. Harishwar, Deputy Commissioner, Karnataka
8. Sh. T Vijaya Kumar Deputy Food Controller, Telangana
9. Sh. N. Purna Chandra Rao, Director FAC & DO, Andhra Pradesh
10. Ms. Ravneet Sidhu, Director, Food and Drugs Lab, Punjab
11. Sh. Sukhwinder Singh, Designated Officer, Chandigarh
12. Sh. A.K. Singh, Designated Officer, Delhi
13. Sh. Surendra Roy, OSD, Bihar
14. Sh. Anupam Gogoi, Food Analyst, Assam

FSSAI Officials: -

1. Ms. Inoshi Sharma, ED (CS)
2. Sh. Uma Shankar Dhyani, ED (HR)
3. Ms. Preeti Chaudhary, Director, Western Region
4. Ms. S. Vijayarani, Director, Northern region.
5. Sh. V.K Pancham, Director, Southern Region
6. Sh. Rakesh Kumar, Director, RCD

7. Ms. Sweety Behera, Director, QA
8. Sh. Amit Sharma, Director, S&S
9. Sh. S Sharad Rao, Joint Director, RCD
10. Sh. K.A Arul Anand, Joint Director, SRO
11. Sh. Ram Kumar Prasad, Deputy Director, RCD
12. Sh. Amit Jha, Technical Officer, RCD
13. Ms. Meenal Arora, Technical Officer, RCD
14. Sh. Anurag Yadav, Technical Officer, QA
15. Sh. Man Mohan Soni, Technical Officer, QA
16. Sh. Ravin, CFSO, SRO

Members, Representatives and Officials joined through Video Conferencing: -

1. Sh. Iqbal Khan, Commissioner of Food Safety, Rajasthan
2. Sh. Tapan Kanti Rudra, Commissioner of Food Safety, West Bengal
3. Sh. Sanjeev Kumar, Joint Commissioner Food Safety, J&K
4. Joint Commissioner, FDA, Uttarakhand
5. Joint Secretary, Health, Jharkhand
6. Controller, Food and Drug Administration, Chhattisgarh
7. Dr. Anuradha Majumdar, Dy. Food Safety Commissioner, Tripura
8. Sh. Ganesh Kandwal, Deputy Commissioner, FDA, Uttarakhand
9. Dr. Wadamika Lyngdoh, Deputy Commissioner of Food Safety (Technical), Meghalaya
10. Sh. O.D. Sangma, Deputy CFS, Meghalaya
11. Sh. Lokam Mangha, Deputy Commissioner of Food Safety, Arunachal Pradesh
12. Dr. C. Chinnusamy, Retired Professor (Agronomy) and Dean, TNAU-Coimbatore
13. Col. Sujay Kumar, Regional Director, ERO, FSSAI
14. Director, IPM, Telangana
15. Dr. Vijaya, Designated Officer, Himachal Pradesh
16. Ms. P.D Mahapatra, Designated Officer, Odisha
17. Designated Officer, South Andaman District, A&N Islands
18. Designated Officer, Goa
19. Sh. Thamchos Gurmeet, Designated Officer, Ladakh
20. G. Laxmi Narayana Reddy, Senior Scientific Officer & Nodal Officer MFTL, Telangana
21. Sh. Chandrakant Kambli, Senior Scientific Officer, FDA, Goa
22. Sh. Sandeep Victor, Food Analyst, Madhya Pradesh
23. Sh. Chaturbhuji Meena, Food Analyst, Jharkhand
24. Sh. Bijoy Bhattacharjee, Food Safety Officer, Tripura
25. Sh. Sarvesh Yadav, FSO, Chhattisgarh
26. Food Safety Officer, Nagaland
27. Food Safety Officer, Tripura
28. MoFPI
29. HQ, FDCA, Gujarat

Regrets:

CFS of States/UTs (Andaman & Nicobar Islands, Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chandigarh, Chhattisgarh, Dadra and Nagar Haveli and Daman & Diu, Delhi, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Ladakh, Lakshadweep, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Puducherry, Punjab, Sikkim, Telangana, Tripura, Uttarakhand & Uttar Pradesh, West Bengal). However, some representatives of these States/UTs have attended the meeting on their behalf and are indicated in the participant list above.

* Mistakes in the spelling of any name or missing names are unintentional and are regretted.

